

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 100 OF 2017**

**Dated: 22nd October, 2019**

**Present:**  
Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
  
Hon'ble Mr. Ravindra Kumar Verma, Technical  
Member(electricity)

**In the matter of:**

**Greenko Budhil Hydro Power Private Limited** ..... **Appellant(s)**  
**Versus**  
**Uttarakhand Electricity Regulatory Commission** ..... **Respondent(s)**

Counsel for the Appellant(s) : Hemant Singh for A1  
Nishant Kumar for A1  
Ambuj Dixit for A1  
karan Govel for A1  
Shariq Ahmed for A1  
Soumya Singh for A1  
Lakshyajit Singh Bagdwal for A1  
  
Counsel for the Respondent(s) : Buddy A. Ranganadhan for R1  
Pradeep Misra for R2

**ORDER**

At the request of learned counsel appearing for both parties, tag this appeal to Appeal No. 389 of 2018 and list the matter for hearing **on 31.10.2019 before Court - II.**

**Ravindra Kumar Verma  
Technical Member(electricity)**

**Justice Manjula Chellur  
Chairperson**